## CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH, LUCKNOW

Contempt Petition No.332/00027/2017 Original Application No. 332/00557/2016 This the 6th day of Leb., 2020

## HON'BLE MS. JASMINE AHMED, MEMBER (J) HON'BLE MR. DEVENDRA CHAUDHRY, MEMBER (A)

Nanhu, aged about 58 years, son of Sri Babloo, resident of Village Miyaganj, Post Dariyabad, Tehsil Ram Sanhighat, District Barabanki.

.....Applicant

By Advocate: None

Assistant Divisional Officer, Northern 1. Sri Indra Bahadur Singh Railway, Lucknow

..Respondents

By Advocate: Shri Balendu Bhushan

ORDER (ORAL)

Delivered By Hon'ble Ms. Jasmine Ahmed, M-(J)

An order was passed by this Tribunal on 23.12.2016 directing the respondents to decide the representation of the applicant dated 25.07.2016 by passing a reasoned and speaking order within a period of four months from the date of receipt of certified copy of the order. In pursuance of the order of this Tribunal dated 23.12.2016, the respondents have passed a speaking order dated 22.05.2017.

2. Accordingly, the order of this Tribunal dated 23.12.2016 has been Hence, the contempt petition is dismissed. Notices complied with. issued to the respondent stand discharged.

Member -A

Member -J

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